

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:5951

ANSWERED ON:10.04.2017

Trade Infrastructure for Export Scheme

Gavit Dr. Heena Vijaykumar; Jayavardhan Dr. Jayakumar; Mahadik Shri Dhananjay Bhimrao; Patil Shri Bheemrao Baswanthrao; Patil Shri Shivaji Adhalrao; Patil Shri Vijaysinh Mohite; Satav Shri Rajeev Shankarrao; Shinde Dr. Shrikant Eknath; Shirang Shri Chandu Barne; Sule Smt. Supriya Sadanand; Yadav Shri Dharmendra

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the State Governments have been consistently requesting the support of the Centre in creation of export infrastructure after delinking of the Assistance to States for Developing Export Infrastructure and other allied activities (ASIDE) Scheme in 2015 and if so, the details thereof;
- (b) whether the Government has launched the Trade Infrastructure for Export Scheme (TIES) recently for developing export linked infrastructure in the States;
- (c) if so, the salient features of the scheme along with the benefits accruing to the exporters therefrom and the list of agencies including Central and State Agencies eligible for financial support thereunder;
- (d) whether the Government has set up an empowered Committee to review the progress of the approved projects under the scheme periodically to ensure achievements and objectives of the scheme; and
- (e) if so, the details thereof along with the manner in which the proposals of the implementing agencies for funding will be considered and the assistance for setting up and upgradation of existing infrastructure projects will be provided?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) Yes, Madam. Various State Governments have been requesting support of Centre in creation of export infrastructure at various fora including the meetings of the Council for Trade Development and Promotion.

(b) & (c): Yes, Madam. A new scheme Trade Infrastructure for Export Scheme (TIES) is effective from 01.04.2017. The scheme provides assistance for setting up and up-gradation of infrastructure projects with overwhelming export linkages like the Border Haats, Land customs stations, quality testing and certification labs for exports, trade promotion centres, etc. Under the Scheme, Central Government assistance will be in the form of a grant-in-aid upto the matching equity being put in by the implementing agency in the total project cost (not more than 50% of the total equity for states other than the North Eastern States and Himalayan states and upto 80% of the total equity for projects located in North East and Himalayan States). The grant-in-aid shall be subject to a ceiling of Rs 20 Cr, normally, for each of the project. Central Government Agencies including Export Promotion Councils, Commodities Boards, SEZ Authorities, Apex Trade Bodies recognised under the EXIM policy of Government of India and the State Government undertakings are eligible for financial support under this scheme. The scheme would help create common infrastructure for development and growth of exports which would ultimately benefit the exporters using the common facility.

(d) & (e): The scheme itself embodies constitution of an Empowered Committee for deciding the grant-in-aid for the projects posed for assistance by the Implementing Agencies. The committee is chaired by Secretary, Department of Commerce with Director General of Foreign Trade (DGFT); representatives of NITI Aayog; Department of Industrial Policy & Promotion; Ministry of Home Affairs; Ministry of Development of North East Region (DoNER) and Senior officers of Department of Commerce as members. The complete details of the scheme are available at the following link on the website of Department of Commerce :
http://commerce.gov.in/writereaddata/UploadedFile/MOC_636265791136192633_TIES_Ffinal_guidelines_31_03_2017.pdf.
